[Shri C. M. Stephen]

We need not go into the merit of the case now. Mr. Speaker has ruled that the Adjournment Motion is admissible. Therefore, it has become the property of the House. You may kindly ask the House whether leave is to be granted or not to be granted. When once the House grants leave, we will proceed to the discussion of the matter.

SHRI VAYALAR RAVI: I ask for leave of the House to move my adjournment motion.

MR. DEPUTY-SPEAKER: Is leave to move the motion opposed?

SOME HON. MEMBERS: We oppose it.

MR. DEPUTY-SPEAKER: As the leave is opposed, I ask members who are in favour of leave being granted to rise in their places.

I find that there are more than 50 Members who are in favour. Leave is granted. The Adjournment Motion will be taken up at 4 P.M. today.

13.09 hrs.

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PAPERS LAID ON THE TABLE

STATEMENT RE. NEWS ITEM IN ORGANISER

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): On behalf of Shri Jagjiwan Ram, I beg to lay on the Table in pursuance of an assurance given by him on the 29th July, 1977 a statement (Hindi and English vraions) about the matter raised by Shri Subramaniam Swamy, M.P. in connection with a news item which appeared in the Organiser (Delhi) of 27th June, 1977 entitled "Sub-standard MIG Engines cleared during the Emergency."

[Placed in library. See No. LT-1459/77].

REVIEW & ANNUAL REPORT OF HINDUSTAN INSECTICIDES LTD. FOR 1976-77

पेट्रोलियम तथा रतायन धौर उर्वरक नेत्रालय में राज्य मंत्री (भी जानेश्वर मिख): भे श्री हेमवती नन्दन बहुगुणा की भोर से कम्पनी प्रधिनियम, 1956 की धारा 619क की उपद्यारा (1) के मन्तर्गत निम्नलि-खित पत्नों (हिन्दी तया मंग्रेजी संस्करण) की एक-एक प्रति समापटल पर रखता हुं:-

- (एक) हिन्दुस्तान इन्सेक्टीसाइड्स लिमि-टेड, नई दिल्ली के वर्षे 1976-77 के कार्य-करण की सरकार द्वारा समीक्षा।
- (दो) हिन्दुस्तान इन्सेक्टीसा इस्स लिमि-टेड, नई दिल्ली का वर्ष 1976-77 का वर्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in library. See No. LT-1460/77]

REVIEWS ANNUAL REPORTS AND STATEMENTS

THE MINISTER OF EDUCATION, GOCIAL WELFARE AND CULTURE (DR.,PRATAP CHANDRA CHUNDER): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research for the year 1975-76 together with the Certified Accounts and the Audit Report thereon, under rule 45 read with rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research.
 - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in library. See No. LT-1461'77].

- (2) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1976-77.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1976-77.
 - (iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above.

[Placed in library. See No. LT-1462/77].

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- (3) (i) A copy of the Annual Report of the Indian Institute of Technology, Bombay, for the year 1976-77.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1976-77.
 - (iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (i) above.

[Placed in library. See No. LT-1463'77].

- (4) (i) A copy of the Certified Accounts (Hindi and English versions) of the Jawaharlal Nehru Univer-sity, New Delhi, for the year 1975-76.
 - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in library. See No. LT-1464 77].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1976-77.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian In stitute of Managem nt, Bangalore, for the year 1976-77.

[Placed in library. See No. LT-1465 77].

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1976-77.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1976-77.

[Placed in library. See No. LT-1466 77].

- (7) (i) A copy of the Annual Repor (Hindi and English versions) oft the Indian Institute of Management, Calcutta, for the year 1976-77.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of the Indian Institute of Management, Calcutta, for the year 1976-77.

[Placed in library. See No. LT-1467/77].

REVIEW & ANNUAL REPORT OF TANNERY AND FOOTWEAR CORPORA-TION OF INDIA, FOR 1975-76 AND A STATEMENT RE. REASON FOR DELAY IN LAYING PAPERS

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act,
 - (i) Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1975-76.
 - (ii) Annual Report of the Tanof India Limited, Kanpur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents.

[Placed in library. See No. LT-1468/77].

भी उपसेन (देवरिया) : मंत्री महोदय ने सरकार की मीबोगिक नीति के बारे में जो वक्तव्य रखा है, हम चाहते हैं कि वह उसकी कुछ प्रमुख बातें बतायें।

उपाध्यक्ष महोदय : उग्रसेन जी, यह जो स्टेटमेंट इंडस्ट्रियल पालिसी के बारे में है वह मभी नहीं रखा गया है, वह बाद में भाएगा ।